

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 225 of 2013

Dated : 28th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Moser Baer Clean Energy Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Counsel for the Respondent(s): Mr. Nikhil Nayyar for R-1

ORDER

A counter has been filed by the Central Commission.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for hearing on **16.01.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt